

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 10/AM12
SCHEDULED TO BE HELD ON 08.06.2011
(HELD ON 15.06.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 10/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 08.06.2011 (held on 15.06.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 9/AM12 held on 01.06.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

Case No.: 6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM H60 6 GSC 30 -6MM THICKNESS	2129.000	Sq. meter	1215373.00	24602.69 US\$
2	39219099	63/0- PVC FOAM H60 10 GSC 30 -10MM THICKNESS	713.000	Sq. meter	507350.00	10270.24 US\$
3	39219099	63/0- PVC FOAM H60 20 GSC 30 -20MM THICKNESS	1782.000	Sq. meter	1985148.00	40185.18 US\$
4	39219099	63/0- PVC FOAM H60 25 GSC 30 -25MM THICKNESS	5140.000	Sq. meter	7180580.00	145355.86 US\$
				Total	10,888,451.00	220,413.97

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39211900	PVC Rigid Foam PVC Rigid Foam	1244.000	Number	10157061.00	201929.64 US\$	
				Total	10,157,061.00	201,929.64	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 23.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Foam Sheets 6 mm	2129 Sq. Meters	PVC Rigid Foam	1244 Numbers
2. PVC Foam Sheets 10 mm	713 Sq. Meters		

3. PVC Foam Sheets 20 mm	1782 Sq. Meters		
4. PVC Foam Sheets 25 mm	5140 Sq. Meters		
Note: In future applications, firm should indicate the Export Product density and of export product along with dimensions of imported inputs, i.e., Rigid foam blanks/blocks. Flow diagram (s) process(s) steps specific to the export product along with justification should also be provided.			

2	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date: 06.07.2011
	Decision: The Committee discussed the case in light of written comments furnished by D/o C&PC vide OM No. 46011/61/2009-PC.II dated 23.05.2011 and it is observed that the firm is exporting PVC Rigid Blocks manufactured from PVC Rigid foam. The process flow diagram is generally from Blocks to Sheets by slitting and finishing operations. However, in the present application firm is manufacturing blocks (generally input raw material in other applications) from sheets (generally the finished product) as per the application. Hence, the raw material input is used in the process of manufacturing and the reasonable wastage could not be certified in the application. The Committee decided to ask firm to clarify this point within 15 days.			

	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM SHEET PSC 2440 X 1220 X 9.7MM	13410.000	Sq. meter	7706864.00	162763.75 US\$
				Total	7,706,864.00	162,763.75

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219029	PVC RIGID BLOCKS (H60 76 BLC 2440X1220X76)	816.000	Number	6413760.00	135454.28 US\$	Value & Qty
				Total	6,413,760.00	135,454.28	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 23.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Foam Sheets PSC 2440 x 1220 x 9.7 mm	13410 Sq. Meter	PVC Rigid Foam	675 Numbers

Note: In future applications, firm should indicate the Export Product density and of export product along with dimensions of imported inputs, i.e., Rigid foam blanks/blocks. Flow diagram (s) process(s) steps specific to the export product along with justification should also be provided.

Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- FOAM PLATE H60 PSC PFC 2440 X 1220 X 15 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	18.000	Sq. meter	20916.00	444.40 US\$
2	39219099	63/0- FOAM PLATE H60 PSC PFC 2440 X 1220 X 20 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	13.500	Sq. meter	19845.00	421.64 US\$
3	39219099	63/0- FOAM PLATE H60 PSC PFC 2440 X 1220 X 25 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	153.000	Sq. meter	272799.00	5796.09 US\$
4	39219099	63/0- FOAM PLATE GSC 30 H60 1220 X 813 X 5 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	27.000	Sq. meter	22842.00	485.32 US\$
5	39219099	63/0- FOAM PLATE GSC 30 H60 1220 X 813 X 10 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	36.000	Sq. meter	40896.00	868.91 US\$
6	39219099	63/0- FOAM PLATE GSC 30 H60 1220 X 813 X 15 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	216.000	Sq. meter	309744.00	6581.06 US\$

7	39219099	63/0- FOAM PLATE GSC 30 H60 1220 X 813 X 20 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	90.000	Sq. meter	155070.00	3294.76 US\$
8	39219099	63/0- FOAM PLATE GSWC 30 H60 1220 X 813 X 30 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	171.000	Sq. meter	397233.00	8439.91 US\$
9	39219099	63/0- FOAM PLATE GSWC 30 H60 1220 X 813 X 35 - PVC FOAM WITH DENSITY OF 60 KG/CU.M.	207.000	Sq. meter	543789.00	11553.75 US\$
				Total	1,783,134.00	37,885.84

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	2.000	Number	19600.00	413.94 US\$	Value & Qty
2	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	2.000	Number	19600.00	413.94 US\$	Value & Qty
3	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	29.000	Number	284200.00	6002.11 US\$	Value & Qty
4	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	2.000	Number	19600.00	413.94 US\$	Value & Qty
5	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	3.000	Number	29400.00	620.91 US\$	Value & Qty
6	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	21.000	Number	205800.00	4346.36 US\$	Value & Qty
7	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	12.000	Number	117600.00	2483.63 US\$	Value & Qty
8	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	33.000	Number	323400.00	6829.99 US\$	Value & Qty
9	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	40.000	Number	392000.00	8278.77 US\$	Value & Qty
				Total	1,411,200.00	29,803.59	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 23.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Foam Plate H60 PSC PFC 2440 x 1220 x 15 – PVC Foam with density of 60 kg/cu.M	18.00 Sq. Meters	1. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	1 Number

2. Foam Plate H60 PSC PFC 2440 x 1220 x 20 – PVC Foam with density of 60 kg/cu.M	13.50 Sq. Meters	2. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	2 Numbers
3. Foam Plate H60 PSC PFC 2440 x 1220 x 25 – PVC Foam with density of 60 kg/cu.M	153.00 Sq. Meters	3. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	18 Numbers
4. Foam Plate GSC 30 H60 1220 x 813 x 5 – PVC Foam with density of 60 kg/cu.M	27.00 Sq. Meters	4. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	1 Number
5. Foam Plate GSC 30 H 60 1220 x 813 x 15 – PVC Foam with density of 60 kg/cu.M	216.00 Sq. Meters	5. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	1 Number
6. Foam Plate GSC 30 H 60 1220 x 813 x 20 – PVC Foam with density of 60kg/cu.M	90.00 Sq. Meters	6. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	8 Numbers
7. Foam Plate H60 GSC 30 H 60 1220 x 813 x 10 – PVC Foam with density of 60 kg/cu.M	36.00 Sq. Meters	7. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	5 Number
8. Foam Plate GSWC 30 H 60 1220 x 813 x 30 – PVC Foam with density of 60kg/cu.M	171.00 Sq. Meters	8. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	15 Numbers
9. Foam Plate GSWC 30 H60 1220 x 813 x 30 – PVC Foam with density of 60 kg/cu.M	207.00 Sq. Meters	9. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	18 Numbers

Note: In future applications, firm should indicate the Export Product density and of export product along with dimensions of imported inputs, i.e., Rigid foam blanks/blocks. Flow diagram (s) process(s) steps specific to the export product along with justification should also be provided.

Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM SHEET H 100 3 PSC 2000 X 1000 X 3 MM	12000.000	Sq. meter	7068411.00	149280.00 US\$
2	39219099	63/0- PVC FOAM SHEET H 60 9.7 PSC 2440 X 1220 X 9.7MM	1585.360	Sq. meter	928584.00	19611.00 US\$
3	39219099	63/0- PVC FOAM SHEET H 60 13 PSC 2440 X 1220 X 13 MM	891.020	Sq. meter	632835.00	13365.00 US\$
4	39219099	63/0- PVC FOAM SHEET H 60 5 PSC 2440 X 1220 X 5 MM	178.800	Sq. meter	70461.00	1488.00 US\$
5	39219099	63/0- PVC FOAM SHEET H 60 4 PSC 2440 X 1220 X 4 MM	447.000	Sq. meter	156393.00	3303.00 US\$
		63/0- PVC FOAM SHEET H 60 8.2 PSC 2440 X 1220 X 8.2				

6	39219099	MM	566.200	Sq. meter	302949.00	6398.00 US\$
7	39219099	63/0- PVC FOAM SHEET H 60 7.4 PSC 2440 X 1220 X 7.4 MM	512.560	Sq. meter	256302.00	5413.00 US\$
				Total	9,415,935.00	198,858.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39219029	PVC Rigid Blocks (H100 65 BLC 2000X1000X65)	554.000	Number	4724964.00	99788.05 US\$	Value & Qty
2	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	97.000	Number	753246.00	15908.00 US\$	Value & Qty
3	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	65.000	Number	504756.00	10660.00 US\$	Value & Qty
4	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	6.000	Number	46593.00	984.00 US\$	Value & Qty
5	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	13.000	Number	100953.00	2132.00 US\$	Value & Qty
6	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	30.000	Number	232965.00	4920.00 US\$	Value & Qty
7	39219029	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	22.000	Number	170838.00	3608.00 US\$	Value & Qty
				Total	6,534,315.00	138,000.05	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Foam Sheet H 100 3 PSC 2000 x 1000 x 3 mm	12000 Sq. Meters	1. PVC rigid blocks (H 100 65 BLC 2000 x 1000 x 65)	292 Numbers
2. PVC Foam Sheet H 60 9.7 PSC 2440 x 1000 x 9.7 mm	1585.36 Sq. Meters	2. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	74 Numbers

3. PVC Foam Sheet H 60 13 PSC 2440 x 1220 x 13 mm	891.02 Sq. Meters	3. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	53 Numbers
4. PVC Foam Sheet H 60 5 PSC 2440 x 1220 x 5 mm	178.80 Sq. Meters	4. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	4 Numbers
5. PVC Foam Sheet H 60 4 PSC 2440 x 1220 x 4 mm	447 Sq. Meters	5. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	8 Numbers
6. PVC Foam Sheet H 60 8.2 PSC 2440 x 1220 x 8.2 mm	566 Sq. Meters	6. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	22 Numbers
7. PVC Foam Sheet H 60 7.4 PSC 2440 x 1220 x 7.4 mm	512.56 Sq. Meters	7. PVC rigid blocks (H 60 76 BLC 2440 x 1220 x 76)	18 Numbers

Note: In future applications, firm should indicate the Export Product dimensions and density and imported inputs dimensions and i.e. PVC Rigid foam dimensions. Flow diagram(s) process(s) steps specific to the export product and not the generic flow diagram along with justification.

Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM SHEET PSC 2440 X 1220 X 6.5 MM	2086.000	Sq. meter	864487.00	18296.02 US\$
2	39219099	63/0- PVC FOAM SHEET PSC 2440 X 1220 X 8.5 MM	1132.400	Sq. meter	562415.00	11902.96 US\$
3	39219299	63/0- PVC FOAM SHEET PSC 2440 X 1220 X 9.7 MM	3576.000	Sq. meter	2035227.00	43073.58 US\$
4	39219099	63/0- PVC FOAM SHEET PSC 2175 X 1220 X 3 MM	4470.000	Sq. meter	1401710.00	29665.82 US\$
5	39219099	63/0- PVC FOAM SHEET PSC 2175 X 1220 X 5 MM	536.400	Sq. meter	216517.00	4582.37 US\$
				Total	5,080,356.00	107,520.75

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219099	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	85.000	Number	668106.00	14139.70 US\$	Value & Qty
2	39219099	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	59.000	Number	463743.00	9814.60 US\$	Value & Qty
3	39219099	PVC Rigid Blocks (H60 76 BLC 2440X1220X76)	217.000	Number	1705617.00	36097.78 US\$	Value & Qty
4	39219099	PVC Rigid Blocks (H80 70 BLC 2440X1220X70)	117.000	Number	1193400.00	25257.14 US\$	Value & Qty
5	39219099	PVC Rigid Blocks (H80 70 BLC 2440X1220X70)	20.000	Number	204003.00	4317.46 US\$	Value & Qty
				Total	4,234,869.00	89,626.68	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 23.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Foam Sheet PSC 2440 x 1200 x 6.5 mm	2086 Sq. Meters	1. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	63 Numbers
2. PVC Foam Sheet PSC 2440 x 1000 x 8.5 mm	1132.40 Sq. Meters	2. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	45 Numbers
3. PVC Foam Sheet PSC 2440 x 1220 x 9.7 mm	3576 Sq. Meters	3. PVC rigid blocks (H60 76 BLC 2440 x 1220 x 76)	161 Numbers
4. PVC Foam Sheet PSC 2175 x 1200 x 3 mm	4470 Sq. Meters	4. PVC rigid blocks (H80 70 BLC 2440 x 1220 x 70)	62 Number
5. PVC Foam Sheet PSC 2175 x 1200 x 5 mm	536 Sq. Meters	5. PVC rigid blocks (H80 70 BLC 2440 x 1220 x 70)	12 Numbers
Note: In future applications, firm should indicate the Export Product density and of export product along with dimensions of imported inputs, i.e., Rigid foam blanks/blocks. Flow diagram (s) process(s) steps specific to the export product along with justification should also be provided.			

Case No.: 3/35/87-ALC1/2010	Party Name:AMRIT CHEM	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072010	63/0- POLYOL DEVA FOAM MR1121	200.000	M.T	20387660.00	433780.00 US\$
				Total	20,387,660.00	433,780.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39072090	POLYETHER POLYOL	124.000	M.T	8958200.00	190600.00 US\$	Qty
3	39100090	SILICONE SURFACTANT/RESIN	4.000	M.T	940000.00	20000.00 US\$	Qty
4	38122090	METHYL TIN PVC STABILIZER	4.000	M.T	1316000.00	28000.00 US\$	Qty
5	29159090	TIN CATALYST (Stannous Octoate)	2.000	M.T	893000.00	19000.00 US\$	Qty
6	38123090	ANTIBLAZE TMCP	10.000	M.T	799000.00	17000.00 US\$	Qty
				Total	12,906,200.00	274,600.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2010-PC.II dated 30.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyol Deva Foam MR 1121	1 kg	1. Polyether Polyol	0.6200 kg
		2. Dichlorofluroethane	0.2482 kg
		3. Silicon Surfactant/Resin	0.0035 kg

4. Methyl Tin PVC Stabilizer	0.0046 kg
5. Tin Catalyst	0.0013 kg
6. Anti Blaze TMCP	0.0026 kg

Case No.:7/38/87-ALC1/2010	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00350/AM11/	RLA File :03/94/040/00732/AM11/	Lic.No/Date:0310603887 01.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206929	63/0- POLYESTER FILM (MONOAXIALLY ORIENTED CO-POLYESTER SHRINK FILM)	481185.000	K.G	59149666.00	1323258.75 US\$
				Total	59,149,666.00	1,323,258.75

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173600	PTA	500000.000	K.G	21292840.00	466948.25 US\$	Value & Qty
2	29053100	MEG	373740.000	K.G	14289102.00	313357.50 US\$	Value & Qty
3	29053990	ADHISIVE	86600.000	K.G	8885201.00	194850.90 US\$	Value & Qty
				Total	44,467,143.00	975,156.65	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/02/2011-PC.II dated

09.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Film (Monoaxially Oriented Copolyester Shrink Film)	1 kg	1. PTA	0.8814 kg
		2. MEG	0.3496 kg
		3. Adhesive	0.1800 kg

9	Case No.: 7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:06.07.2011
	Decision: A D/L No. 46011/12/2011-PC.II dated 15.02.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 12.05.2011 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.: 4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- FLOSPERSE 3000 M5	40000.000	K.G	1855250.00	41000.00 US\$
				Total	1,855,250.00	41,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid Liquid	12140.000	K.G	1232574.20	26708.00 US\$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	696.000	K.G	73876.92	1600.80 US\$	Value & Qty
				Total	1,306,451.12	28,308.80	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/141/2005-PC.II dated 30.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flospers 3000 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:21/46/87-ALC1/2010

Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.

Meet No/Date:10/87-ALC1/2011
08.06.2011

Status:
Deferred

HQ File :01/87/050/00455/AM11/

RLA File :08/24/040/00306/AM11/

Lic.No/Date:0810095513
13.01.2011Defer
Date:06.07.2011

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Decision: A D/L No. 46011/13/2011-PC.II dated 11.03.2011 was issued to firm by D/o C&PC followed by a reminder from DGFT on 23.04.2011, wherein the firm was granted 15 days time for submission of information. In response to above D/L the firm vide letter dated 23.04.2011 requested for grant of another 25 days time for submission of information. The firm was granted to submit information upto 17.05.2011. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Case No.:11/48/87-ALC1/2010

Party Name:MOTIBA SILICONE PVT.
LTD.Meet No/Date:10/87-ALC1/2011
08.06.2011

Status: Approved

HQ File :01/87/050/00475/AM11/

RLA File :03/95/040/00864/AM11/

Lic.No/Date:0310614173
03.02.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39100000	62/0- HTV SILICONE RUBBER	18.000	M.T	4991400.00	106200.00 US\$	
				Total	4,991,400.00	106,200.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39100000	SILICONE GUM	7.920	M.T	1116720.00	23760.00 US\$	Value & Qty
2	28112200	FUMED SILICA	9.000	M.T	3172500.00	67500.00 US\$	Value & Qty
3	39100000	ANTI YELLOW AGENT	0.360	M.T	4700.00	100.00 US\$	Value & Qty
4	39100000	SILICONE OIL	0.360	M.T	4700.00	100.00 US\$	Value & Qty
5	39100000	SILICONE CROSSLINK AGENT	0.360	M.T	4700.00	100.00 US\$	Value & Qty

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				Total	4,303,320.00	91,560.00	
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Decision: According to the technical comments of DIPP dated 08.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Rubber Sheet	18.00 MT	1. Silicone Gum	7.920 MT
		2. Fumed Silica	9.00 MT
		3. Anti Yellow Agent	0.360 MT
		4. Silicone Oil	0.360 MT
		5. Silicon Cross Link Agent	0.360 MT

13	Case No.: 9/53/84-ALC3/2010	Party Name:BIG BAGS INTERNATIONAL PVT LTD .,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/84/050/00385/AM11/	RLA File :07/24/040/00431/AM11/	Lic.No/Date:0710077152 04.02.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

14	Case No.: 3/50/87-ALC1/2010	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00490/AM11/	RLA File :03/94/040/00890/AM11/	Lic.No/Date:0310619147 03.03.2011	Defer Date:06.07.2011
	Decision: A D/L No. 46011/40/2011-PC.II dated 03.05.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 23.05.2011 giving 15 days time for submission of information. The firm vide letter dated 02.06.2011 has stated that they are in the process of submitting the details as asked for by D/o C&PC and requested to grant 15 days time for submission of information, which the Committee accepted.			

15	Case No.:4/50/87-ALC1/2010	Party Name:JASMINE POLYTECH PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00491/AM11/	RLA File :02/24/040/00213/AM11/	Lic.No/Date:0210155712 03.03.2011	Defer Date:06.07.2011
	Decision: A D/L No. 46011/29/2011-PC.II dated 02.05.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 23.05.2011 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

16	Case No.:21/51/87-ALC1/2010	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00515/AM11/	RLA File :24/24/040/00020/AM11/	Lic.No/Date:2410031153 14.03.2011	Defer Date:06.07.2011
	Decision: A D/L No. 46011/48/2006-PC.II dated 02.05.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 24.05.2011 giving 15 days time for submission of information. Reply still awaited from firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.:6/52/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
	HQ File :01/87/050/00521/AM11/	RLA File :04/24/040/00339/AM11/	Lic.No/Date:0410122663 21.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39219099	63/0- PVC FOAM SHEET 15 MM THICKNESS 2440 X 1220 X 15 MM	1132.400	Sq. meter	839920.00	18379.00 US\$
2	39219099	63/0- PVC FOAM SHEET 20 MM THICKNESS 2440 X 1220 X 20 MM	849.300	Sq. meter	799155.00	17487.00 US\$
3	39219099	63/0- PVC FOAM SHEET 25 MM THICKNESS 2440 X 1220 X 25 MM	929.760	Sq. meter	1060559.00	23207.00 US\$
4	39219099	63/0- PVC FOAM SHEET 9.7 MM THICKNESS 2440 X 1220 X 9.7 MM	2056.200	Sq. meter	1151091.00	25188.00 US\$
5	39219099	63/0- PVC FOAM SHEET 13 MM THICKNESS 2440 X 1220 X 13 MM	71.520	Sq. meter	50451.00	1104.00 US\$
				Total	3,901,176.00	85,365.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219099	H60 FOAM BLANK	111.000	Number	709036.00	15515.00 US\$	Value & Qty
2	39219099	H60 FOAM BLANK	105.000	Number	671927.00	14703.00 US\$	Value & Qty
3	39219099	H60 FOAM BLANK	125.000	Number	798562.00	17474.00 US\$	Value & Qty
4	39219099	H60 FOAM BLANK	137.000	Number	878857.00	19231.00 US\$	Value & Qty
5	39219099	H60 FOAM BLANK	7.000	Number	42181.00	923.00 US\$	Value & Qty
				Total	3,100,563.00	67,846.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Foam Sheet 15 mm thickness 2440 x 1220 x 15mm	1132 Sq. Meters	1. H 60 Foam Blank	84 Numbers
2. PVC Foam Sheet 20 mm 2440 x 1220 x 20mm	849.30 Sq. Meters	2. H 60 Foam Blank	83 Numbers
3. PVC Foam Sheet 25 mm 2440 x 1220 x 25 mm	929.76 Sq. Meters	3. H 60 Foam Blank	114 Numbers
4. PVC Foam Sheet 9.7 mm 2440 x 1220 x 9.7 mm	2056.20 Sq. Meters	4. H 60 Foam Blank	81 Numbers
5. PVC Foam Sheet 13 mm 2440 x 1220 x 13 mm	71.52 Sq. Meters	5. H 60 Foam Blank	5 Numbers

Note: In future applications, firm should indicate the Export Product density and of export product along with dimensions of imported inputs, i.e., Rigid foam blanks/blocks. Flow diagram (s) process(s) steps specific to the export product along with justification should also be provided.

Case No.:12/1/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
HQ File :01/87/050/00534/AM11/	RLA File :04/24/040/00353/AM11/	Lic.No/Date:0410122928	Defer

Decision: A copy of application sent to D/o C&PC on 04.04.2011. Comments are still awaited from D/o C&PC. Hence, it was decided by the Committee to issue Reminder to D/o C&PC for furnishing comments expeditiously.

Case No.: 4/7/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00042/AM12/	RLA File :03/94/040/01010/AM11/	Lic.No/Date:0310624067 29.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39019090	63/0- POLYETHYLENE COMPOUND -(Percentage of Polyethylene Compound in the end product is between 95% to 97%).	200.000	M.T	15317000.00	340000.00 US\$
				Total	15,317,000.00	340,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LINER LOW DENSITY POLYETHYLENE (LLDPE)	194.000	M.T	11410304.00	248320.00 US\$	Value & Qty
2	38123090	ANTIOXIDANT	4.000	M.T	790340.00	17200.00 US\$	Value & Qty
3	39079990	UV STABILIZER	2.000	M.T	1277410.00	27800.00 US\$	Value & Qty
				Total	13,478,054.00	293,320.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2009-PC.II dated

15.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound	1 kg	1. LLDPE Granules	0.970 kg
		2. Antioxidant	0.020 kg
		3. UV Stabilizer	0.010 kg

Case No.: 5/4/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00013/AM12/	RLA File :03/95/040/00019/AM12/	Lic.No/Date:0310626477 13.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- OIL RESISTANT NR/NBR BASED RUBBER COMPOUNDED SHEETS	300000.000	K.G	47610000.00	1035000.00 US\$
				Total	47,610,000.00	1,035,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	48000.000	K.G	11592000.00	252000.00 US\$	Qty
2	40025900	NBR - NITRILE RUBBER	129450.000	K.G	20841450.00	453075.00 US\$	Qty
3	28170010	ZINC OXIDE	45000.000	K.G	3726000.00	81000.00 US\$	Qty

4	28030010	CARBON BLACK	27000.000	K.G	1366200.00	29700.00 US\$	Qty
5	38123090	ANTIOXIDANT / ACCELERATOR / PEPTIZER / RETARDER	7500.000	K.G	1035000.00	22500.00 US\$	Qty
6	29157020	STEARIC ACID	3000.000	K.G	138000.00	3000.00 US\$	Qty
7	28112200	SILICA FILLER PPT	64500.000	K.G	2373600.00	51600.00 US\$	Qty
8	29310090	SILIANE COUPLING AGENT	1500.000	K.G	320850.00	6975.00 US\$	Qty
				Total	41,393,100.00	899,850.00	

Decision: According to the technical comments of DIPP dated 15.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Oil Resistant NR/NBR based Rubber Compounded Sheet	1 kg	1. Natural Rubber	0.16000 kg
		2. NBR/Nitrile Rubber	0.43150 kg
		3. Zinc Oxide	0.15000 kg
		4. Carbon Black	0.09000 kg
		5. Antioxidant/Accelerator/ Peptizer/Retarder	0.02500 kg
		6. Stearlic Acid	0.01000 kg
		7. Silica Filler PPT	0.21500 kg
		8. Silane Coupling Agent	0.00500 kg

Note: (a) The Export Product viz. Oil Resistant NR/NBR based Rubber Compounded Sheet should have a min. 39.277% of NBR.

(b) There should be a value cap on Rubber Chemicals at S. No. 5 as per Para 8 of General Note for All Export Group in the Hand Book of Procedure Volume II of the current FTP.

Case No.:17/4/87-ALC1/2011

Party Name:NILKAMAL LTD

Meet No/Date:10/87-ALC1/2011
08.06.2011

Status:
Approved

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231030	63/0- Vaccine Cold Box with Ice Packs (Short Range) a) LLDPE Granules - 324.000 Kgs b) Polyol - 76.000 Kgs c) Isocynate - 76.000 Kgs d) HDPE - 110.400 Kgs	586.400	K.G	72650.00	1585.00 US\$
				Total	72,650.00	1,585.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE Granules (1.03 kg./ content in export products)	333.720	K.G	30000.00	652.90 US\$	Qty
2	39095000	Polyol (0.515 kg. of Polyol content in 1 kg. weight of Polyurethane Foam in exports product) (Polyurethane Foam is the mixture of Polyol & Isocynate)	78.280	K.G	11750.00	255.70 US\$	Qty
3	39095000	Isocynate (0.515 kg. of Isocynate content in 1 kg. weight of Polyurethane Foam in exports products) (Polyurethane Foam is the mixture of Polyol & Isocynate)	78.280	K.G	11750.00	255.70 US\$	Qty
4	39012000	HDPE Granules (1.03 kg./ kg content in export products)	113.712	K.G	9670.00	210.50 US\$	Qty
				Total	63,170.00	1,374.80	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/141/2005-PC.II dated 30.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vaccine Cold Box with Ice Packs (short Range)	1 kg	1. LLDPE Graneles	1.03 kg/kg content in the export product

		2. Raw Material for 1 kg. of Polyurethane content in the export product: (i) Polyol (ii) Isocyanate	0.515 kg 0.515 kg
		3. HDPE Granules	1.03 kg/kg content in the export product

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Case No.:5/10/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved																																																					
HQ File :01/87/050/00063/AM12/	RLA File :03/94/040/00016/AM12/	Lic.No/Date:0310626750 15.04.2011	Defer Date:																																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39029000</td><td>63/0- PP COMPOUND</td><td>1000.000</td><td>M.T</td><td>41100000.00</td><td>918435.75 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>41,100,000.00</td><td>918,435.75</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>POLYPROPYLENE (PP)</td><td>400.000</td><td>M.T</td><td>30736000.00</td><td>680000.00 US\$</td><td>Value & Qty</td></tr><tr><td>2</td><td>28365000</td><td>CALCIUM CARBONATE</td><td>600.000</td><td>M.T</td><td>3796800.00</td><td>84000.00 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>34,532,800.00</td><td>764,000.00</td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39029000	63/0- PP COMPOUND	1000.000	M.T	41100000.00	918435.75 US\$					Total	41,100,000.00	918,435.75	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	POLYPROPYLENE (PP)	400.000	M.T	30736000.00	680000.00 US\$	Value & Qty	2	28365000	CALCIUM CARBONATE	600.000	M.T	3796800.00	84000.00 US\$	Value & Qty					Total	34,532,800.00	764,000.00	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																		
1	39029000	63/0- PP COMPOUND	1000.000	M.T	41100000.00	918435.75 US\$																																																		
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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																	
1	39021000	POLYPROPYLENE (PP)	400.000	M.T	30736000.00	680000.00 US\$	Value & Qty																																																	
2	28365000	CALCIUM CARBONATE	600.000	M.T	3796800.00	84000.00 US\$	Value & Qty																																																	
				Total	34,532,800.00	764,000.00																																																		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 20/87-ALC1/2010 dated 18.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Compound (containing 40+/-1% Polypropylene and 60+/-1% Calcium Carbonate)	1 kg	1. Polypropylene Resin/Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

23	Case No.: 6/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00064/AM12/	RLA File :03/94/040/01098/AM11/	Lic.No/Date:0310626935 18.04.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

24	Case No.: 1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:06.07.2011
	Decision: A D.O. letter was sent to Zonal Jt. DGFT, CLA, New Delhi on 11.05.2011 for sending application expeditiously. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. reminder from DDG(IS) to Zonal Jt. DGFT, CLA, New Delhi for sending the application expeditiously.			

	Case No.: 5/7/87-ALC1/2011	Party Name:MICRO INKS LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- Polyurethane Resin (Solid content -80+/-2%[Polyurthane with Urethane Linkage])	200000.000	K.G	20112200.00	454000.00 US\$
				Total	20,112,200.00	454,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29053990	Polypropylene Glycol 1000	130000.000	K.G	11752000.00	260000.00 US\$	Qty
2	29053990	1,4 Butanediol	5460.000	K.G	678678.00	15015.00 US\$	Qty
3	29054100	Trimethylolpropane	1040.000	K.G	94016.00	2080.00 US\$	Qty
4	29291020	Toluene di-isocyanate	25500.000	K.G	2996760.00	66300.00 US\$	Qty
5	29153100	Ethyl Acetate	42000.000	K.G	1689576.00	37380.00 US\$	Qty
				Total	17,211,030.00	380,775.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/51/2011-PC.II dated 09.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin (Solid Content 80+/-2%(Polyurethane Urethane Linkage) with	1 kg	1. Polypropylene Glycol 1000	0.6500 kg
		2. 1,4 Butanediol	0.0273 kg
		3. Trimethylolpropane	0.0052 kg
		4. Toluene di-isocyanate	0.1275 kg
		5. Ethyl Acetate	0.2100 kg

26	Case No.: 5/5/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00030/AM12/	RLA File :03/95/040/00060/AM12/	Lic.No/Date:0310628362 27.04.2011	Defer Date:06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.05 2011. Comments are still awaited from D/o C&PC.			

27	Case No.: 8/10/87-ALC1/2011	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00066/AM12/	RLA File :08/24/040/00004/AM12/	Lic.No/Date:0810098639 27.04.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

28	Case No.: 7/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00065/AM12/	RLA File :03/94/040/01133/AM11/	Lic.No/Date:0310629303 03.05.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

29	Case No.: 10/10/87-ALC1/2011	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00068/AM12/	RLA File :30/24/040/00009/AM12/	Lic.No/Date:3010074722 03.05.2011	Defer Date: 06.07.2011

Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.

30	Case No.:8/6/87-ALC1/2011	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00038/AM12/	RLA File :03/94/040/00027/AM12/	Lic.No/Date:0310629555 04.05.2011	Defer Date:06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

31	Case No.:2/7/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00040/AM12/	RLA File :03/95/040/00101/AM12/	Lic.No/Date:0310629756 05.05.2011	Defer Date:06.07.2011
	Decision: A D.O. letter was sent to Zonal Jt. DGFT, Mumbai on 24.05.2011 for sending application expeditiously. The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. reminder from DDG(IS) to Zonal Jt. DGFT, Mumbai for sending the application expeditiously.			

32	Case No.:3/7/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00041/AM12/	RLA File :03/95/040/00102/AM12/	Lic.No/Date:0310629768 05.05.2011	Defer Date:06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.05.2011. Comments are still awaited from D/o C&PC.			

33	Case No.:1/7/87-ALC1/2011	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00039/AM12/	RLA File :05/24/040/00038/AM12/	Lic.No/Date:0510290059	Defer

06.05.2011

Date:06.07.2011

Decision: A copy of application forwarded to D/o C&PC on 25.05.2011. Comments are still awaited from D/o C&PC.

34	Case No.:9/10/87-ALC1/2011	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00067/AM12/	RLA File :02/24/040/00004/AM12/	Lic.No/Date:0210158819 12.05.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

Case No.:11/10/87-ALC1/2011	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
HQ File :01/87/050/00069/AM12/	RLA File :34/24/040/00008/AM12/	Lic.No/Date:3410030203 12.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80%	210000.000	K.G	15187200.00	336000.00 US\$	
				Total	15,187,200.00	336,000.00	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID / OLEIC ACID - (Itc hs code no.38231200)	84000.000	K.G	4967480.00	109900.00 US\$	Value & Qty
2	29054200	PENTAERTHRITOL	33600.000	K.G	2278080.00	50400.00 US\$	Value & Qty
						91350.00	

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3	29173500	PHTHALIC ANHYDRIDE	63000.000	K.G	4129020.00	US\$	Value & Qty
4	29024400	MIX XYLENE	3150.000	K.G	170856.00	3780.00 US\$	Value & Qty
5	27101990	SOLVENT OIL :- (a) White Spirit - ITC HS Code No. 32129010 (b) OCS CUT - ITC HS Code No.38140010 (c) MTO :- ITC HS Code No. 27101990 (d) SLOP OIL - ITC HS Code No. 38256900 (e) TURPRNTINE SUBSTITUTE - ITC HS Code No. 38059090	39627.000	K.G	1612026.36	35664.30 US\$	Value & Qty
				Total	13,157,462.36	291,094.30	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 43/87-ALC1/2010 dated 26.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.400 kg
		2. Penterthritol	0.160 kg
		3. Phthalic Anhydride	0.300 kg
		4. Mix Xylene	0.015 kg
		5. Solvent Oil (White Spirit/OCS Cut/MTO/SLOP Oil)	0.1887 kg

36	Case No.:12/10/87-ALC1/2011	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00070/AM12/	RLA File :34/24/040/00025/AM12/	Lic.No/Date:3410030268 18.05.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

37	Case No.:13/10/87-ALC1/2011	Party Name:PADMANABH ALLOYS & POLYMERS LTD	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00071/AM12/	RLA File :52/24/040/00007/AM12/	Lic.No/Date:5210035268 19.05.2011	Defer Date: 06.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 06.06.2011. Comments are still awaited from D/o C&PC.			

38	Case No.:1/10/87-ALC1/2011	Party Name:SUPREME DEVICES PVT. LTD.	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00059/AM12/	RLA File :05/24/040/00057/AM12/	Lic.No/Date:0510291727 26.05.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

39	Case No.:2/10/87-ALC1/2011	Party Name:SWASTIK POLYMERS	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00060/AM12/	RLA File :05/24/040/00061/AM12/	Lic.No/Date:0510291732 26.05.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:3/10/87-ALC1/2011	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Approved
	HQ File :01/87/050/00061/AM12/	RLA File :31/83/040/00003/AM12/	Lic.No/Date:3110048279 27.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169340	62/0- RUBBER GASKETS/SEALS FOR PLATE HEAT EXCHANGER (Various Types / Grades)	325000.000	K.G	234000000.00	3653395.80 EURO
				Total	234,000,000.00	3,653,395.80

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40059190	RUBBER COMPOUND SHEETS/STRIPS Made of Nitrile / NBR C-210 / C-260. Made of EPDM E146/ E242 , The Codes C210/C260/ E146/ E242 etc.	500000.000	K.G	116069200.00	1768000.00 EURO	Value & Qty
				Total	116,069,200.00	1,768,000.00	

Decision: According to the technical comments of DIPP dated 15.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Gaskets / Seals for plate Heat Exchanger (various types / grades)	3,25,000.00 kg (Three Lakhs Twenty Five Thousand kg)	Rubber Compound Sheets/Strips made of Nitrile/NBR C-210/C-260. Made of EPDM E146/E242, The Codes	5,00,000.00 kg (Five Lakhs kg)

			C210/C260/E146/E242 etc.	
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41	Case No.: 4/10/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2011 08.06.2011	Status: Deferred
	HQ File :01/87/050/00062/AM12/	RLA File :04/24/040/00056/AM12/	Lic.No/Date:0410124442 27.05.2011	Defer Date: 13.07.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
